

LOK SABHA DEBATES

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LOK SABHA

Friday, January 25, 1980/Magha 5, 1901
(Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

MEMBER SWORN

SHRI YADAV RAMRAO NARA-
YANRAO (Parbani).

11.02 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER TOBACCO BOARD
ACT, PREVENTION OF BLACKMARKETING
AND MAINTENANCE OF SUPPLIES OF
ESSENTIAL COMMODITIES ORDINANCE,
EXPORT (QUALITY CONTROL AND IN-
SPECTION) ACT, ESSENTIAL COMMODI-
TIES ACT, TRADE AND MERCHANDISE
MARKS ACT, AND ANNUAL REPORT ETC.
OF FEDERATION OF INDIAN EXPORT
ORGANISATIONS FOR 1978-79

THE MINISTER OF COMMERCE AND
STEEL AND MINES AND CIVIL
SUPPLIES (SHRI PRANAB MUK-
HERJEE): I beg to lay on the Table:

(1) The Tobacco Board (Amend-
ment) Rules, 1979 (Hindi and English
versions) published in Notification
No. G.S.R. 384(E) in Gazette of India
dated the 20th June, 1979, under sub-
section (3) of Section 32 of the To-
bacco Board Act, 1975. [Placed in
Library. See No. LT-16/80.]

(2) A copy each of the following
Notifications (Hindi and English ver-
sions) issued under the Prevention of
Blackmarketing and Maintenance of

Supplies of Essential Commodities
Ordinance, 1979:—

(i) Notification No. 11(3)/79-ECR
published in Gazette of India dated
the 11th October, 1979 regarding the
date on which the Prevention of
Blackmarketing and Maintenance of
Supplies of Essential Commodities
Ordinance, 1979 would come into
force. [Placed in Library. See No.
LT-17/80.]

(ii) S. O. 624(E) published in
Gazette of India dated the 31st
October, 1979 giving names of the
appropriate High Courts of the Un-
ion Territories for Advisory Boards,
issued under Section 9 of the Pre-
vention of Blackmarketing and
Maintenance of Supplies of Essen-
tial Commodities Ordinance, 1979.
[Placed in Library. See No. LT-
18/80].

(iii) S. O. 635(E) published in
Gazette of India dated the 3rd Nov-
ember, 1979 constituting the Advi-
sory Board for the Union Territory
of Delhi, issued under the Preven-
tion of Blackmarketing and Main-
tenance of Supplies of Essential
Commodities Ordinance, 1979
[Placed in Library. See No. LT-
19/80].

(3) A copy each of the following
Notifications (Hindi and English ver-
sions) under sub-section (3) of sec-
tion 17 of the Export (Quality Con-
trol and Inspection) Act, 1963:—

(i) The Export of Frozen Frog
legs (Quality Control and Inspec-
tion) Rules, 1979, published in Noti-
fication No. S. O. 1890 in Gazette of
India dated the 9th June, 1979.

(ii) The Export of Steel Wire
Ropes (Quality Control and Inspec-
tion) Amendment Rules, 1979, pub-
lished in Notification No. SO 2123